

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

**CP No.96/2017
In
OA No.2791/2016**

New Delhi this the 8th day of August, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

A.K.Tripathi,
Age 58 years
Assistant Section Officer
Staff Selection Commission
Block No.12, CGO Complex
Lodhi Road, New Delhi – 110 003.

Also at:-
R/o 63/8, Sector 1, Pushp Vihar
New Delhi – 110 017.

.... Petitioner

(By Advocate:None)

VERSUS

1. Shri Ashim Khurana (Chairman)
Staff Selection Commission
Block No.12, 5th Floor, CGO Complex
Lodhi Road, New Delhi, India
Through Chairman.
2. B.P.Sharma (Secretary)
Department of Personnel Training
North Block, New Delhi
Through Secretary. Respondents.

(By Advocate:Shri Yogesh Mahur for Shri Gyanender Singh for R-2)

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar,

None for the petitioner.

2. The OA No.2791/2016 was disposed of by this Tribunal on 31st August, 2016 as under :-

"4. In the circumstances, the OA is disposed of, without going into the merits of the case, by directing the respondents to consider the

claim of the applicant and to pass an appropriate speaking and reasoned order thereon within sixty days from the date of receipt of a copy of this order, in accordance with law. No costs.

Let a copy of this O.A., be enclosed to this order.

By DASTI."

3. The respondent vide their compliance affidavit submit that they have fully complied with the orders and the Speaking Order (Annexure R-I) dated 09.02.2017 was passed, however, the said order was wrongly mentioned the date as 09.02.2016 instead of 09.02.2017, and, the same was corrected by issuing a Corrigendum dated 28.02.2017 also, and thereafter the petitioner has already joined on 03.03.2017, thus, accordingly, prays for dismissal of the instant C.P..

4. In the circumstances and in view of the substantial compliance of the order of this Tribunal, the CP is closed. Notices are discharged. No costs.

(NITA CHOWDHURY)
Member (A)

(V. AJAY KUMAR)
Member (J)

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